

BENCH-1

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.431/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> September 2017, 10.30 A.M

Name of the Company	Jai Balaji Industries Ltd. -Vs- BST Infratech Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mrs. Manju Dhutaria, Adv.
- 2) Mrs. Sonia Sharma, Adv.

for the  
operational  
creditor

Sonia Sharma  
Advocate  
14/9/17

ORDER

Ld. Counsel for the petitioner made a request for adjournment.

Prayer is allowed.

List the matter on 06/10/2017.

Sd/-  
(Jinan K.R.)  
Member (J)

Sd/-  
(Vijai Pratap Singh)  
Member (J)

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